

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 2077
TO BE ANSWERED ON 05.08.2021

BUDGET ALLOCATION AND EXPENDITURE FOR NIRBHAYA FUND

2077 SHRI SHAKTISINH GOHIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of budget allocation and expenditure for Nirbhaya Fund during the last five years;
- (b) the State-wise details of projects implemented under the Nirbhaya Fund since its inception; and
- (c) the year-wise details of disbursal of compensation to victims of sexual assault released under the Compensation Scheme for Women Victims/Survivors of Sexual Assault/other Crimes since 2018?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government of India had set up a dedicated non-lapsable fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. From inception, till 2020-21, the total allocation under Nirbhaya Fund has been Rs. 5712.85 crore, out of which the allocation for the last five years i.e. from 2016-17 to 2020-21 has been Rs.3712.85 crore. During the last five years, an amount of Rs.3766.03 crore has been released for implementation of various schemes/ projects under Nirbhaya Fund, as informed by the implementing Ministries/ Departments/ Agencies.

(b) The State/ UT-wise details of the projects being implemented under Nirbhaya Fund since its inception are at Annexure.

(c) As per provisions of Section 357A of Cr.PC, States/ Union Territories (UTs) prepare their respective victim compensation schemes. In terms of the "Compensation Scheme for Women Victims/ Survivors of Sexual Assault/ Other Crimes – 2018" made by the National Legal Services Authority, the amount of compensation as decided by the State Legal Services Authorities or District Legal Services Authorities, is required to be paid to women victims or her dependents who have suffered loss or injury as a result of an offence. Every State/UT have their Victim Compensation Scheme including for survivors of sexual assault and other crimes and the compensation is disbursed to the victims by the State/UTs concerned.

Annexure

Annexure referred to in reply to part (b) of Rajya Sabha Un-starred Question No. 2077 for answer on 05.08.2021 regarding 'Budget allocation and expenditure for Nirbhaya Fund'

The details of the projects being implemented from Nirbhaya Fund since its inception

1. The projects being implemented by Central Ministries/ Departments directly

Sl. No.	Projects	Ministries/ Departments
1	Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	M/o Home Affairs
2	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	
3	Various other activities under Delhi Police 'Safety of Women' Scheme	
4	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	
5	Integrated Emergency Response Management System (IERMS)	M/o Railways
6	Provision of Video Surveillance System at Konkan Railway Station	
7	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	M/o Electronics & IT
8	Proposal for opening One Stop Centres (OSCs) in Indian Diplomatic Missions abroad	M/o External Affairs
9	Proposal for establishment of National One Stop Nirbhaya Centre at Forensic Department, AIIMS, New Delhi	M/o Health & FW
10	NICSI for Developing Nirbhaya Dashboard	M/o Women & Child Development

2. The projects being implemented in all States/ UTs

Sl. No.	Projects
1	Emergency Response Support system (ERSS)
2	Creation of Central Victim Compensation Fund (CVCF)
3	Organized Crime Investigative Agency (OCIA)
4	Cyber Crime Prevention against Women & Children (CCPWC)
5	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.
6	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).
7	Proposal for procurement of Forensic Kits for sexual Assault cases
8	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years
9	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act
10	One Stop Centre (OSC)
11	Universalisation of Women Helpline (WHL)
12	Mahila Police Volunteers (MPV)*
13	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant
14	Proposal of for customization, deployment and management of State-wise vehicle

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*Proposals received from 13 States/ UTs.

3. The projects being implemented in limited number of States/ UTs

Sl. No.	Projects	States/ UTs
1.	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	Gujarat, Karnataka, Tamil Nadu, Delhi, Telangana, West Bengal, Uttar Pradesh and Maharashtra
2.	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 20 States/UTs	Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka and A&N Islands

4. The projects being implemented in a single State/ UT

Sl. No.	Project Name	State/ UT
1	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	Odisha
2	Safe Tourism Destination for women in MP	Madhya Pradesh
3	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	Andhra Pradesh
4	Women's safety in public transport, UPSRTC, Govt. of U.P.	Uttar Pradesh
5	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	Karnataka
6	Chirali Proposal, Women Empowerment Directorate	Rajasthan
7	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	Madhya Pradesh
8	Safety and Security of Women, Govt. of Uttarakhand	Uttarakhand
9	Safety and Security of Women, Govt. of Uttarakhand	Uttarakhand
10	Nirbhaya Shelter Home, Govt. of Nagaland	Nagaland
11	Strategic communication initiatives for women's safety, Govt. of Tamil Nadu	Tamil Nadu
12	Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	Uttar Pradesh
13	Proposal of Department of School Education, Govt. of Bihar: Improving self-defence quality in women and girls'	Bihar
14	Proposal of Department of Local Government, Punjab: Punjab Urban Local Bodies Surveillance Grid for Women Safety (PUNGRID-WS) proposed to be implemented in 167 Urban Local Bodies (ULBs) across Punjab	Punjab
